

**AKM LACE AND EMBROTEX LIMITED**

Corporate Identification Number: L17291DL2009PLC196375

Registered Office - IX/6024, Ram Gali, Subhash Mohalla, Gandhi Nagar East Delhi - 110031

Email: akmlace@gmail.com, Website: www.akmlace.com

**Open Offer ("Offer") for Acquisition of upto 7,86,000 (Seven Lakh Eighty Six Thousand) Equity Shares of INR 10/- (Rupees Ten only) each from equity shareholders of AKM Lace and Embrotex Limited ("Target Company"), by Mr. Amar Jitendra Patwa (Acquirer 1) (PAN: AADPP5942K), Ms. Sangita Amar Patwa (Acquirer 2) (PAN: AADPP5943J) and Ms. Shah Shalvi Rajan (Acquirer 3) (PAN: EHGPS3036F)**

This Post Offer Advertisement is being issued by Fast Track Finsec Private Limited ("Manager to the Offer") on behalf of the Acquirers in connection with the Offer made by the Acquirers to acquire 7,86,000 (Seven Lakh Eighty Six Thousand) Equity Shares of Face Value of INR 10/- (Rupees Ten Only) each ("Equity Shares") of the Target Company at INR 10/- (Rupees Ten Only) per Equity Shares, representing 26.09% of the outstanding Equity Share Capital of the Target Company ("Offer"), in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments thereof ["SEBI (SAST) Regulations, 2011"/ Regulations]. The Detailed Public Statement with respect to the aforementioned Offer was made in the Business Standard (English - All Edition), Business Standard (Hindi-All edition) and PratahKal (Mumbai edition) on September 13, 2021 (Monday).

1	Name of the Target Company	AKM Lace and Embrotex Limited
2	Name of the Acquirer and PACs	Mr. Amar Jitendra Patwa (Acquirer 1) (PAN: AADPP5942K), Ms. Sangita Amar Patwa (Acquirer 2) (PAN: AADPP5943J) and Ms. Shah Shalvi Rajan (Acquirer 3) (PAN: EHGPS3036F)
3	Name of the Manager to the Offer	Fast Track Finsec Private Limited
4	Name of the Registrar of the Offer	Skyline Financial Services Private Limited
5	<b>Offer Details:</b> a) Date of Opening of the Offer b) Date of Closure of the Offer	November 09, 2021, Tuesday November 23, 2021, Tuesday
6	Date of Completion of Payment of Consideration and communication of Rejection/ Acceptance	December 06, 2021, Monday

## 7. Details of the Acquisition:

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
		No. of Shares	& of Equity Share Capital	No. of Shares	& of Equity Share Capital
7.1	Offer Price	INR 10/- (Rupees Ten Only)		INR 10/- (Rupees Ten Only)	
7.2	Aggregate No. of Shares Tendered	7,86,000 Equity Shares*		Nil	
7.3	Aggregate No. of Shares Accepted	7,86,000 Equity Shares*		Nil	
7.4	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Shares)	Rs.78,60,000/- (Rupees Seventy Eight Lakh Sixty Thousand Only)		Nil	
7.5	Shareholding of the Acquirer before Public Announcement a) No. b) % of Equity Share Capital	Nil Nil		Nil Nil	
7.6	Shares acquired/ to be acquired by way of Share Purchase Agreement a) No. b) % of Equity Share Capital	11,70,175 38.85%		11,70,175 38.85%	
7.7	Shares acquired/ to be acquired by way of Business Succession Agreement a) No. b) % of Equity Shares Capital	Nil Nil		Nil Nil	
7.7	Shares acquired by way of Open Offer a) No. b) % of Equity Share Capital	7,86,000 * 26.09%*		Nil Nil	
7.8	Shares acquired after Detailed Public Statement ("DPS") a) No. b) % of Equity Share Capital c) Price of Shares acquired	Nil Nil Nil		Nil Nil Nil	
7.9	Post Offer shareholding of the Acquirer and PACs	19,56,175	64.94%	11,70,175	38.85%
7.10	Pre & Post Offer shareholding of the Public a) No. b) % of Equity Share Capital	18,42,000 61.15%	10,56,000 35.06%	18,42,000 61.15%	18,42,000 61.15%

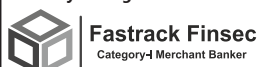
\* Assuming full acceptance in the Open Offer.

8. The Acquirers severally and jointly accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE Limited and registered office of the Target Company.

Capitalized terms used in this Advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated 28.10.2021

**Issued by Manager to the Offer on behalf of the Acquirer:**



**Fastrack Finsec**  
Category-I Merchant Banker

**Fast Track Finsec Private Limited**

B-502, Statesman House, 147 Barakhamba Road, New Delhi- 110001

Tel. No.: 011-43029809

Email: Vikasverma@ftfinsec.com

Website: www.ftfinsec.com

Contact Person: Mr. Vikas Kumar Verma

SEBI Reg. No.: INM000012500

CIN: U65191DL2010PTC200381

Place: New Delhi

Date: 09.12.2021